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**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1538/2015

Date of Order: 16.04.2021

Coram: Hon'ble Dr. NanditaChatterjee, Administrative Member

GOUTAM BANDOPADHYAY

--Applicant

-Vs-

EASTERN RAILWAY

--Respondents.

For The Applicant(s): Mr. C. Sinha, Counsel

For The Respondent(s): Mr. S. K. Das, Counsel

O R D E R (O R A L)

Per: Dr. NanditaChatterjee, Member (A):

Heard Ld. counsel for both sides.

2. Ld. counsel for the applicant submits that the applicant has expired on 05.07.2020 and no substitution petition has been preferred by the legal heirs.
3. Accordingly, the O.A abates.
4. Copy of the Death Certificate is taken on record.



(NanditaChatterjee)
Member (A)

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